

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:1062
ANSWERED ON:17.07.2014
AIBP IN MAHARASHTRA
Chavan Shri Ashok Shankarrao

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Union Government has received any proposal for major/medium/ minor irrigation projects from the Government of Maharashtra under the Accelerated Irrigation Benefit Programme (AIBP);
- (b) if so, the details including the current status of the proposals;
- (c) the details regarding execution plan of each of these projects;
- (d) the reasons for non-inclusion of any of these projects in AIBP so far and the measures taken by the Central Water Commission to expedite the scrutiny/ appraisal of these projects to ensure timely release of Central assistance to these irrigation projects; and
- (e) whether the funds allocated under AIBP have been fully utilised during the last three years and the current year and if so, the details thereof and if not, the reasons therefor during the said period, year and State-wise?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

- (a) to (c) So far 64 major and medium irrigation (MMI) projects have been included under the Accelerated Irrigation Benefit Programme (AIBP), as per the proposals received from the Government of Maharashtra; 37 of these projects are completed and 27 projects are under implementation. The progress of these projects is given at Annexure-I.
- (d) In addition, proposals for Purna Barrage -2, Ghunghshi Barrage, Tembhu Lift Irrigation Scheme (LIS), Urmondi and Shelgaon Barrage have also been received by the Government for seeking central assistance under AIBP. These projects could not be included under AIBP as these projects do not fulfill the criteria of AIBP.
- (e) The details of Central Assistance released and expenditure incurred under AIBP by the States from the Central and State funds, during the last three years is given at Annexure-II